[English]

MR. SPEAKER: I think, it is enough, Please conclude now.

SHRI RAJESH RANJAN Alias PAPPU YADAV: Yes, Sir.

MR. SPEAKER: Paswanji, please attend to his grievance. Yadavji, kindly bring it to the notice of the hon. Railway Minister.

SHRI RAM VILAS PASWAN: Sir, I was there along with the Prime Minister.

[Translation]

SHRI RAJESH RANJAN Alias PAPPU YADAV: The area of Central Bihar is guite vast. The Himmat Nagar-Punpun, Marohar irrigation project should be included in Namani Irrigation project. For this, I have requested the hon. Prime Minister also. In these areas, about one lakh and twenty thousands acres of land lacks irrigation facilities. Nobody has taken note thereof. I have discussed the issue of Himmat Nagar-Punpun-Marohar Irrigation Project with Shri Janeshwar Mishra ii also but he too gave me a false assurance. I had brought this matter to the notice of earlier minister also but he too did nothing. The foundation stone of the project was laid by the Bihar Government. The Government of India has invested the money but the project has not been completed. I request you to give a ruling on it. Yesterday I was on hunger strike but I broke it just because of you. Had not you approached me, I would not have broken it. But if you don't give your ruling on it, I will again go on hunger strike. Yesterday, the House witnessed much hue and cry over the incident of train decoity in Bihar. Who are behind it, I have given the names of ten persons in this regard.

[English]

MR. SPEAKER: It is all right. Please conclude now.

(Interruptions)

MR. SPEAKER: What is this Prof. Kurien and Shri Jos? When I told you that chance to raise your points, why are you standing like this? You must have a little patience. You are elderly people, experienced people.

(Interruptions)

MR. SPEAKER: It is enough, Shri Yadav, Please conclude. Please sit down now.

[Translation]

SHRI RAJESH RANJAN Alias PAPPU YADAV: We should have a discussion on that issue also. Who are behind this incident let us unveil their faces. I want your ruling on this issue also.

MR. SPEAKER: I asked Shri Paswan ji and he told me that he was accompanying the Prime Minister. It seems to me as if you did not listen him.

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Apart from these, I would like to draw your attention towards a L.P.G. bottling plant and a T.V. Tower in Purnia which require your immediate attention.

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Mr. Speaker, Sir, I am very-very thankful to you for giving me this chance to raise an important issue. In many parts of the country, Naxalites have stepped-up their violent activities. Apart from Andhra Pradesh, Maharashtra, Karnataka and certain parts of Madhya Pradesh are also affected by their violent activities. These activities have increased very fast in Andhra Pradesh. The latest example in this regard is the killing of a student leader in the broad daylight which has taken place in a Usmania University Hostel in Hyderabad, the capital of Andhra Pradesh. At the time of Killing, that student was in his hostel. His name was Shri Reddy. He was an active leader of the Akhil Bhartiya Vidyarthi Parishad. He was shot dead while talking to a journalist. That journalist has also received bullet injuries. Shri Reddy fought with courage. But the number of killers were far more than him and they had attacked him suddenly. Reddy was killed. This has created resentment in the entire Andhra Pradesh. The youths are very much agitated in that city. my submission is that the Government should hold some discussions with the Chief Ministers of those States which are affected by the Naxalite activities and work out some strategies in consultation with those states to encounter the naxalite activities so that killing of the innocent students is checked ...(Interruptions)

[English]

MR. SPEAKER: One of you should speak. If all the three of you want to speak together, how can you speak?

SHRI KODIKUNNIL SURESH (ADOOR): I would like to invite the attention of this House of the unruly behaviour of the police under the Left Democratic Front Government in Kerala. During the last one week the law and order situation in Kerala has gone from bad to worse. The police resorted to lathicharge on the peaceful protest march and dharna organised by the United Democratic Front workers and leaders against the unlawful detention of Shri Oommen Chandy, MLA while sitting on a dharna. He is now fasting in the hospital ...(Interruptions)

12,38 hrs.

(MR. DEPUTY-SPEAKER in the Chair)

MR DEPUTY-SPEAKER: Please allow him to speak. He has already been allowed by the hon. Speaker. Please allow him to continue.

(Interruptions)

MR. DEPUTY-SPEAKER: Gentlemen, please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: Gentlemen, allow him to speak.